

26/2/98

(23)

16.

CP-336/97

OA-1341/95

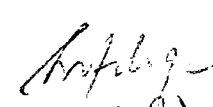
Present: Shri N.S. Bhatnagar for
applicant
Proxy counsel for Shri V.K. Rao
for respondents

Respondents' counsel has
shown to us a copy of Delhi High
Court's order dated 19/2/98 in
CWP-780/98 & CMP-1321/97
staying the operation of the
Tribunal's order dt. 23/1/98.

2. In view of the stay order
~~dt.~~ This C.P. is adjourned
since one leaving it open to
either party to revive the CP
after the stay orders are
vacated.


(M. S. Ramaniathan)
M(J)

GK


(S. R. Adiga)
VC(A)